

Open Court

Central Administrative Tribunal, Allahabad Bench, Allahabad

This the 21st day of September, 2021.

Hon'ble Mr. Tarun Shridhar, Member (A)

Hon'ble Ms. Pratima K Gupta, Member (J)

Misc. Withdrawal Application M.A./330/1967/2021

**In
Original Application No. 330/196/2020**

Shri R.K.Verma aged about 47 years
S/o Sri Prem Kumar Verma
R/o 762-B, Loco Railway Colony,
G.T. Road, Kanpur, presently working as
Addl. Chief Medical Superintendent
Sub-Divisional Hospital, N.C. Railway Kanpur Nagar.

..... **APPLICANT**

By Advocate: Shri Pradeep Kumar Mishra and Shri Sanjay Kumar Om.

Versus

1. Union of India through General Manager, North Central Railway, Subedarganj, Allahabad.
2. Chief Medical Director, N.C. Railway, Subedarganj, Allahabad.
3. Chairman, Railway Board Rail Bhawan, New Delhi.
4. Director General, Railway Health Services Rail Bhawan, New Delhi
5. Dy. Secretary (Estt.) Railway Board Rail Bhawan, New Delhi.

..... **RESPONDENTS.**

By Advocate: Shri S.M. Mishra

ORDER

Delivered By Hon'ble Ms. Pratima K Gupta, Member (J)

Shri P.K. Mishra, learned counsel for the applicant and Shri L.S. Kushwaha, holding brief of Shri S.M. Mishra, learned counsel for the respondents, are present.

2. Heard learned counsel for both the parties and perused the records.
3. The M.A. No. 330/1967/2021 is a withdrawal application filed by the learned counsel for the applicant to withdraw O.A. No. 330/196/2020.

4. The learned counsel for the applicant submits that he doesn't want to press the Original Application No. 330/196/2020 anymore and hence he may be allowed to withdraw it.

5. Learned counsel for the respondents has no objection to the same.

6. The instant withdrawal application M.A. No. 330/1967/2021 for withdrawal of O.A. No. 330/196/2020 is allowed.

7. O.A. No. 330/196/2020 is dismissed as withdrawn.

8. There shall be no order as to costs.

(Pratima K. Gupta)

Member (J)

(Ritu Raj)

(Tarun Shridhar)

Member (A)